

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-316

CP - 111/241/242/ND/2019

IN THE MATTER OF:

Mr. Sunita Gupta & Anr

....Applicant

Vs

M/s. Vector Spicon Pvt. Ltd. & Ors

....Respondent

SECTION

Under Section-241-242

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Setu

For IRP

:

ORDER

Ld. Counsel for the respondents no. 1 to 6 have put in appearance and seeks time to file reply to the rejoinder. Let the same be filed. List the case for 23.03.2020.

-sd/-

(K.K. VOHRA)
MEMBER (T)

(Lalit)

-sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)